

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 24.09.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	Suit-1598/17	Mr. Ramesh Baburao Patil Vs MCGM	Arguments	Adv. Jydeep A.Shringare	
2	Suit-999/2010	Mr. Mukesh M.Mehta Vs MCGM	NM for hearing	Adv. Vishwakarma	
3	Suit-1360/2011	Mrs. shyam Amarnath Sharma Vs MCGM	NM for hearing	Adv. R.S. Singh	
4	Suit-2448/15	Smt. Swapnal Satish Savkar v/s MCGM	NM for hearing	Adv. Altaf Khan	
5	Suit-821/16	Mr. Vijay Son of Subayya Naik Vs MCGM	NM for hearing	Adv. R.V. Sipahimalani	
6	Suit- 835/16	Mr. shailesh Vishnu Vaity Vs. MCGM	NM for hearing	Adv. Kudalkar	